

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:1711

ANSWERED ON:04.12.2012

INVESTMENT BY CIL

Shetkar Shri Suresh Kumar;Thamaraiselvan Shri R.

**Will the Minister of COAL be pleased to state:**

- (a) The details of the capital expenditure plan of the Coal India Limited (CIL) for the XII Five year Plan period;
- (b) whether the Coal India Limited (CIL) intends to make an additional investment of Rs. 15,000 crore;
- (c) if so, the details thereof and the manner in which the CIL has chalked out its additional investment plan; and
- (d) the hurdles, if any being faced by the CIL in execution of its investment plan ?

**Answer**

MINISTER OF STATE FOR COAL (SHRI PRATIK PRAKASH BAPU PATIL)

(a): The total capital expenditure plan of Coal India Ltd. (CIL) for the XIIth Plan period is given below:

Sl. No.	Company	XII Plan period	Total
		(in crore)	

(i)	Coal India Ltd. (CIL)		25,400.00
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(ii)	Additional adhoc provisions	25,000.00	
	has been made for acquisition		
	of coal assets abroad		

(iii)	Adhoc provision for development	10,000.00	
	of Coal Block in Mozambique		

Total			60,400.00
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(b) & (c): CIL intends to make an additional investment of Rs. 35,000/- crore during XII plan period, as mentioned at (ii), (iii) in reply to (a) above.

(d): The hurdles faced by the CIL in respect of investment plans include delay in environmental and forest clearances of some projects, land acquisition, implementation of rail infrastructure projects in coal fields like IB/Talcher, North Karanpura, Mand-Raigarh etc., Resettlement & Rehabilitation (R&R) problems, law and order problems particularly in Odisha and Jharkhand.